

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF
M/S. METLORD ALLOYS PRIVATE LIMITED

RELEVANT PARTICULARS

| | | |
|-----|---|---|
| 1. | Name of corporate debtor | M/S. METLORD ALLOYS PRIVATE LIMITED |
| 2. | Date of incorporation of corporate debtor | 10.12.2013 |
| 3. | Authority under which corporate debtor is incorporated / registered | Registrar of Companies - Chennai |
| 4. | Corporate Identity No. / Limited Liability Identification No. of corporate debtor | U28900TN2013PTC094116 |
| 5. | Address of the registered office and principal office (if any) of corporate debtor | Registered Office: 7/A-63, 5th Street, Periyar Nagar, Chennai, Tamilnadu, India - 600082. |
| 6. | Insolvency commencement date in respect of corporate debtor | Date of Order: 17.07.2025 Date of the Communication to IRP - 23.07.2025 |
| 7. | Estimated date of closure of insolvency resolution process | 13.01.2026 180 days starting from the date of commencement of Corporate Insolvency Resolution Process |
| 8. | Name and registration number of the insolvency professional acting as interim resolution professional | Thirumal N IBBI Regn. No.: IBBI/IPA-001/IP-P-02938/2025-2026/14520 AFA Valid till: 30/06/2026 |
| 9. | Address and e-mail of the interim resolution professional, as registered with the Board | Address: Old No.4, New No.7, Flat No.2, Ground Floor, CEE BROSS, SRI RAM DHAM, Jagadambal Colony, Royapettah, Chennai, Tamilnadu, India 600014. Email id: tassk.itr@gmail.com |
| 10. | Address and e-mail to be used for correspondence with the interim resolution professional | Address: Plot no.77, First Floor, Ashyanth Street, VGN CH 40 Phase - 2, Behind VR Mall, Anna Nagar, Chennai, India 600040. Email id: ip.metlord@gmail.com |
| 11. | Last date for submission of claims | 06.08.2025 |
| 12. | Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional | Not Applicable as per information available with IRP |
| 13. | Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class) | Not Applicable as per information available with IRP |
| 14. | a) Relevant Forms and b) Details of authorized representatives are available at: | a) Web Link: https://www.ibbi.gov.in/home/downloads Address: Plot no.77, First Floor, Ashyanth Street, VGN CH 40 Phase - 2, Behind VR Mall, Anna Nagar, Chennai 600040. Email id: ip.metlord@gmail.com b) NA |

Notice is hereby given that the National Company Law Tribunal, Division Bench-II, Chennai has ordered the commencement of the Corporate Insolvency Resolution Process of **M/S. METLORD ALLOYS PRIVATE LIMITED** on **17.07.2025**.

The creditors of **M/s. METLORD ALLOYS PRIVATE LIMITED** is hereby called upon to submit their claims with proof on or before **06.08.2025** to the Interim Resolution Professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post, or by electronic means.

A financial creditor belonging to a class, as listed against entry No. 12, shall indicate its choice of an authorized representative from among the three insolvency professionals listed against entry No. 13 to act as an authorized representative of the class in Form CA - Not Applicable as per information available with IRP.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-

Mr. Thirumal N

Interim Resolution Professional

M/s. METLORD ALLOYS PRIVATE LIMITED

IP Registration Number: IBBI/IPA-001/IP-P-02938/2025-2026/14520

Authorisation for Assignment valid till: 30/06/2026

Correspondence Address: Plot no.77, First Floor,
Ashyanth Street, VGN CH 40 Phase - 2, Behind VR Mall, Anna Nagar,
Chennai, India 600040.

Email id: ip.metlord@gmail.com

Date and Place: 24th July, 2025, Chennai.